

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 717**

TO BE ANSWERED ON THE 25TH JULY, 2023/ SRAVANA 3, 1945 (SAKA)

CHALLANS ISSUED BY DELHI TRAFFIC POLICE

717. SHRI UPENDRA SINGH RAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the directions given by the Delhi Traffic Police to issue challan of vehicles;

(b) whether the Ministry of Home Affairs has issued instructions to the Delhi Traffic police to challan the vehicles not on red lights but standing away from red lights particularly behind the trees near by Dr. Ram Manohar Lohia Hospital, creating lot of inconvenience for the patients and visitors who are visiting the hospitals and residences of public representatives;

(c) if so, the details thereof and the reasons therefor;

(d) whether the Government is taking any measures to stop such unhealthy practices by Delhi Traffic Police; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The offences related to traffic are dealt under the provisions of the Motor Vehicles Act, 1988 and the rules framed thereunder.

(b) & (c) No such directions have been issued.

(d) & (e) The question does not arise.
